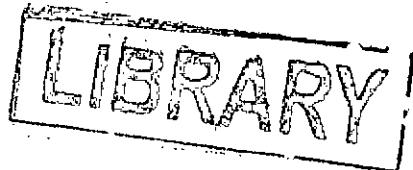


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A/350/19/2017

Date of Order: 15.02.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

ANINDITA DATTA & OTHERS
VS
NAVODAYA VIDYALAYA SAMITY

For The Applicant(s): NONE

For The Respondent(s): NONE

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the applicants despite repeated calls.

Therefore, we presume that the applicants have lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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